

29.4.97

HON. MR. JUSTICE B.C. SAKSENA, VICE CHAIRMAN
HON. MR. V.K. SETH, MEMBER (A.)

For the respondents: Dr. D. Chandra, Adv.

The applicant on his own showing was engaged on daily wages in a cooperative canteen, which was being run in the office of the Director, Postal Accounts, Lucknow. The respondents in the counter affidavit has taken the plea that the said canteen was being managed by a canteen committee and wages to the workers in the canteen is paid by getting 70% subsidy from welfare fund from the office of Chief Post Master General and 30% from the profit of the Canteen.

~~COMMITTEE~~ The respondents have also pleaded that the applicant was not holder of a civil post. The grievance raised by the applicant is, therefore, not cognizable by means of this O.A. We find force in the preliminary objection raised by the respondents. The O.A. is dismissed as not maintainable.

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MEMBER(A.)

B.C.Saksema
VICE CHAIRMAN

Dated: Lucknow: April 29, 1997.

Narendra/